

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SHREE SHIDDHANATH COTEX PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of corporate debtor	Shree Shiddhanath Cotex Private Limited
2.	Date of incorporation of corporate debtor	25.03.2008
3.	Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01405GJ2008PTC053324
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered & Business Address: Krushnakunj, Plotno.11, Shree Rajresidency, Behind. Rajshrungar Party Plot, 150 Feet Ring Road, Rajkot, Gujarat - 360005 Also, at: Textile mill, GJ SH 119, Rupavati, Chotila, Gujarat - 363520
6.	Insolvency commencement date in respect of corporate debtor	21.01.2026
7.	Estimated date of closure of insolvency resolution process	20.07.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mavent Restructuring Services LLP (IBBI/IPE-0154/IPA-3/2023-24/50058)
9.	Address and e-mail of the interim resolution professional, as registered with the Board	S- 376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017. Email: caakhilahuja@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	S- 376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017. Also At: Floor No. 8, Flat No. 803, Chandak Cornerstone, David S Barretto Road, Upper Worli, Mumbai, Maharashtra- 400018 E-mail: cirp.shreescotexlimited@gmail.com
11.	Last date for submission of claims	04.02.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of SHREE SHIDDHANATH COTEX PRIVATE LIMITED on 21.01.2026.

The creditors of SHREE SHIDDHANATH COTEX PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 04.02.2026 to the interim resolution professional at S- 376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Mavent Restructuring Services LLP

IBBI/IPE-0154/IPA-3/2023-24/50058

AFA Valid up to: 31.12.2026

Interim Resolution Professional

Shree Shiddhanath Cotex Private Limited

Email : cirp.shreescotexlimited@gmail.com

Date: 22.01.2026

Place: New Delhi

